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Title: Motion to consider National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2012 (Bill Passed).

MR. CHAIRMAN: Now, we shall take up item no. 16.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): On behalf of Shri Ghulam Nabi Azad, I beg to move:

"That the Bill to declare the institution known as the National Institute of Mental Health and Neuro-sciences, Bangalore, to be an institution of national importance and to provide for its incorporation and for matters connected therewith, as passed by Rajya Sabha, be taken into consideration."

MR. CHAIRMAN: The question is:

"That the Bill to declare the institution known as the National Institute of Mental Health and Neuro-sciences, Bangalore, to be an institution of national importance and to provide for its incorporation and for matters connected therewith, as passed by Rajya Sabha, be taken into consideration."

*The motion was adopted.*

*...(Interruptions)*

MR. CHAIRMAN: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 to 33 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 33 were added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

MR. CHAIRMAN: Now, the hon. Minister may move that the Bill be passed.

*...(Interruptions)*

SHRI S. GANDHISELVAN: I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

*The motion was adopted.*

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*...(Interruptions)*

MR. CHAIRMAN: The House stands adjourned to meet tomorrow, the 5<sup>th</sup> September, 2012 at 11 a.m.

**12.09 hrs**

## **The Lok Sabha then adjourned till Eleven of the Clock**

*on Wednesday, September 5, 2012/Bhadra 14, 1934 (Saka).*

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